

As such, there is a shortage of alcohol-based products and hence we have to import them.

Setting up of Fertilizer Factories in U.P during Seventh Plan

*2. SHRI KAMLA PRASAD RAWAT : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state . :

(a) the number of fertilizer factories proposed to be set up during the Seventh Five Year Plan;

(b) the number of fertilizer factories proposed to be set up in U.P. indicating the names of places earmarked therefore;

(c) whether Government propose to set up a fertilizer factory in Barabanki District of U.P. also;

(d) if so, when; and

(e) if not, the reasons therefor?

[English]

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (e).— A statement is given below :

STATEMENT

(a) and (b). Eleven new fertilizer, factories, advance action in respect of which had started in the Sixth Plan period, are expected to be established during the Seventh Plan period. Of these, four fertilizer factories would be set up in Uttar Pradesh, one each at Bareilly, Sultanpur, Badaun and Shahjahanpur Districts.

(c) to (e). Number and locations of new fertilizer factories, implementation of which will commence during the Seventh Five Year Plan, can be decided only after the Seventh Plan has been finalised.

[Translation]

SHRI KAMLA PRASAD RAWAT : I would like to know the time by which these four factories in Uttar Pradesh would commence production and the likely expenditure to be incurred on them?

SHRI VEERENDRA PATIL : Four gas-based factories are proposed to be set up in Uttar Pradesh. Of these, Letters of Intent have been issued to three of them. Letter of Intent to the fourth is yet to be issued. The information which I have regarding the gas-based fertilizer projects in Uttar Pradesh includes IFFCO Aonla Project. The expected date of commencement of this project is 1.10.1984 and it is progressing according to the schedule. The second is Indo-Gulf Fertilizer Corporation. They are setting up a gas-based fertilizer Company at Jagdishpur and its commencement date is 1.1.85. The work on this project has started and it is also progressing according to the schedule. Similarly, there is another project to be set up at Baburala in U.P., letter of intent for which has been issued and the work on which will commence soon. A gas-based fertilizer project at Shahjahanpur awaits clearance and I think, that too will be cleared within a month. But, its date of commencement is 1.4.86.

Thus, I think, the work on the fertilizer projects sanctioned for Uttar Pradesh, will commence as per the schedule.

SHRI KAMLA PRASAD RAWAT : Mr Speaker, Sir, I want to know whether there is any proposal to set up a fertilizer factory in Barabanki during the Seventh Five Year Plan as agriculture is the only means of livelihood for the people of that area?

SHRI VEERENDRA PATIL : The Seventh Five Year Plan has not yet been finalized. Therefore, it is very difficult to say at this stage how many fertilizer projects can be or would be included in that Plan.

SHRI BALRAM SINGH YADAV : Mr. Speaker, Sir, through you, I want to know from the hon. Minister the criteria for selecting the site for setting up of a fertilizer plant.

[English]

SHRI VEERENDRA PATIL : The criteria is that the demand of fertiliser is growing in the country and the production is not as per the demand, So, there is a shortfall. We are importing large quantities of fertilisers from other countries. In order

to become self-sufficient it is necessary to set up fertiliser plants.

[*Translation*]

MR. SPEAKER : The mines of Saladi-pur, Rajasthan are completely ready for exploitation. They may also be included.

[*English*]

SHRI AMITABH BACHCHAN : May I know whether it is a fact that sanction has been granted for the expansion of the fertiliser factory in Phulpur if so, what are the steps being taken to implement that?

SHRI VEERENDRA PATIL : Regarding Phulpur I do not have the detail and I require notice.

SHRI S. JAIPAL REDDY : Have we to thump the desks for breaking his long silence?

MR. SPEAKER : Have you got any objection?

SHRI S. JAIPAL REDDY : I have no objection to his silence.

SHRI M. RAGHUMA REDDY : Of the 11 gas based fertiliser factories to be taken up in the Seventh Plan, whether Andhra Pradesh is considered as one of them because of the fact that enough gas is available in the Krishna-Godavari basin?

SHRI VEERENDRA PATIL : In Andhra Pradesh licence has been given for the production of urea to the State Industrial Development Corporation. And the letter of intent has already been given for the production of DAP. Unfortunately, so far the progress has been very unsatisfactory. I know that there is a demand. If the State Government pushes through these two projects and bring them to a particular shape, certainly we will see whether it will be possible to have one or two more included.

Setting up of Petro-Chemical Complex in Krishna-Godavari Basin

*3 SHRI V. SOBHANADREESWARA RAO : Will the Minister of PETROLEUM be pleased to state whether Government propose to set up a Petro-Chemical Complex in Krishna-Godavari basin, based on natural gas as its feedstock, as is proposed at Nagathane in Maharashtra ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI

NAWAL KISHORE SHARMA): At present, there is no such proposal.

SHRI V. SOBHANADREESWARA RAO : In view of the fact that the Government is spending thousands of crores of rupees in constructing the pipeline to supply the gas to several fertiliser units that are proposed to be set up at very very far off places, and here in the instant case a large quantity of gas is available as has already been proved with the explorations, will the Government now examine a proposal to set up a petro-chemical complex just on the line of Nagathane in Maharashtra ? It is in the national interest that huge quantities of natural gas is available in the Krishna Godavari basin.

SHRI NAWAL KISHORE SHARMA : With regard to the question of examining the setting up of a petro-chemical project in Andhra Pradesh in the Krishna-Godavari basin, it is not true that a large quantity of gas is available there. In fact, the geological reserves of gas in this basin as on 1.1.84 are estimated at about 5 billion cubic metres.

With this quantity of gas has so far been assessed, it is not possible to set up a petro-chemical project. If and when we are able to find out larger amount of proven gas availability, then certainly at that stage this question can be considered, but that will depend on many other considerations.

SHRI V. SOBHANADREESWARA RAO : At the time when the Government of Andhra Pradesh asked for the supply of natural gas, they were told by the ONGC that Rs 900 per 1,000 cubic metres will have to be paid for the same, but the Government of Andhra Pradesh requested the Government of India to supply this gas at the same rate at which it was being supplied to the Government of Maharashtra for the units proposed and set up by the Government of Maharashtra. I would like to know whether the ONGC will supply gas to the Andhra Pradesh also at some price.

SHRI NAWAL KISHORE SHARMA : As I have said, the reserves of gas are 5.5 billion cubic metres and these are yet to be assessed. The total availability is not sufficient for setting up a petro-chemical project. Therefore, the question of supplying gas at a particular rate does not arise. However, the Andhra Pradesh Government has moved the petroleum Ministry for supply